

I, SURESH KUMAR SHARMA, S/o Ram Lalit Sharma, Resident of Chakkar Maidan, Muzaffarpur, do hereby solemnly affirm and state:-

A. DETAILS OF MOVABLE ASSETS AS ON 31.12.2011

(Assets in joint name indicating the extent of joint ownership will also have to be given)

S. No.	Description	Self	Spouse (s) Name (s) Raj Kumari Sinha	Dependent Name	Dependent Name	Dependent 3 etc. Name
1	Cash	Rs.53500/-	Rs. 62450/-			
2	Deposite in Bank, Financial Institutions and Non-Banking financial	CBI, Aamgola- 71598/- Indian Bank, Muz- 6036/- HDFC Bank-3230/- CBI, Kalambagh Road, Muz- 5465/- CBI, Kalambagh Rd, Muz-32490/- ICICI Bank, Muz-13236/- SBI, Vidhan Sabha-60841/- Total Rs.1,92,896/-	SBI, ADB, Muz-120903/- BOB, Rambagh, Muz- 5446/- HDFC Bank-8706/- Indian Bank, Muz-3799/- Total Rs.1,38,854/-			
3	Bonds, Debentures and Shares in Companies	Shares in Companies-12,11,880/- Mutual Funds - 3,85,000/-	Shares -7,79,880/- Mutual Funds - 4,35,000/-			
4	Other Financial instruments, NSS, Postal Saving, Lic Policies, etc.	LIC Policies worth Rs. 18 Lacs FDR with SBI, Patna Rs. 50,000/-	LIC Policies worth Rs. 6.25 Lacs NSC- 50,000/- PPF- 19,000/-			
5	Motor Vehicles (Details of weight and value)	Old Tata Safari Rs. 4 Lac INNOVA 2.5 VX MODEL Rs. 12,50,000/-	NIL			
6	Jewellery (give details of weight and value)	50 Grm worth Rs. 1,40,000/- (Approx)	400 Grm worth Rs. 10,80,000/- (Approx)			
7	Other assets, such as values of claims/ interests	1. Current assets- 19,21,870/- 2. Revolver- 1,00,000/- 3. Rifle- 60,000/- 4. House Hold Articles- 45000/- 5. Capital With North Bihar Diesels- 52,79,955/- (HUF File) 6. Current assets/ Loans/ Advances-12,00,000/- (HUF File)	Current assets- 1678898/-			

Note:- Value of Bonds/ Share/Debentures as per the latest market value in stock exchange in respect of listed companies and as per books in the case of non listed companies should be given.

K. Suresh
4/1/2012

3/1/2012
At

Dependent here means a person substantially depends on the income of the candidate

B. DETAILS OF IMMOVABLE ASSETS

[Note - Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

S. No.	Description	Self	Spouse (s) Name (s) Raj Kumari Sinha	Dependent Name	Dependent Name	Dependent 3 etc. Name
1	Agricultural Land Locations (s) Survey thana number (s) Extent (Total measurement)- current market value	Details in Annexure "A" Rs.32,00,000/-	Details in Annexure "B" Rs. 1,21,20,000/-			
2	Non- Agricultural Land-Location (s)- Survey number(s)- Extent (Total measurement)- Current market value	Details in Annexure "A" Rs.25,00,000/-	Details in Annexure "B" Rs.49,00,000/-			
3	Building 9 Commercial and residential)- Location(s) - Survey / door number(s)- extent (Total measurement Current market value	Details in Annexure "A" Rs.3,67,50,000/-	Details in Annexure "B" Rs.2,47,00,000/-			
4	Houses/ Apartments, etc- Location(s)- survey/door number(s)- extent(Totalmeasure ment)- Current market value	NIL	NIL			
5	Other (Such as interest in property)					

Kuldeep
4/1/2012

3 I give herein below the details of my liabilities / overdue to public financial institutions and Government dues:-
 [Note -> Please give separate details for each item]

S. No.	Description	Name & Address of bank/Financial Institution(s)/Departments(s)	Amount Outstanding as on 31/12/2011
(a)	(i) Loans from Banks	25% Share of BOB, Rambagh, Co-owners Loan Fund (Personel)	Rs. 16,63,317/-
	(ii) Loan from financial institution	NIL	
	(iii) government dues	Loan For Innova From Govt. Of Bihar	Rs. 8,00,000/-
	(a) Dues to departments dealing with government accommodation		
	(b) Dues to departments dealing with supply of Water		
	(c) Dues to departments dealing with supply of electricity		
	(d) Dues to departments dealing with telephone		
	(e) Dues to departments dealing with government transport (including aircrafts and helicopters)		
	(f) Other dues, if any	Sec. Depo. From HDFC- 43500/- Smt. Richa- 229329/-	

S. No.	Description	Name & Address of bank/Financial Institution(s)/Departments(s)	Amount Outstanding as on
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which income Tax Return filed Give also Permanent Account Number (PAN)]	IT Return Filled upto A/Y 2011-12 1. Suresh Kumar PAN-AEIPK7037B Total Tax Rs. 1,50,789/- 2. HUF- PAN:AAKH506461F Total Tax Rs. 4,45,565/- 3. Raj Kumari Sinha PAN-AIGP56286A Total Tax Rs. 96,678/-	
	(ii) wealth Tax [Also indicate the assessment year upto which wealth Tax return filed]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	HUF File Sales Tax paid 2,03,831/- (For F/y 2010-11)	
	(iv) Property Tax		

[Signature]
7/1/2012

SURESH KUMAR SHARMA
CHAKKAR MAIDAN
ANNEXURE "A"

i Agriculture Land				Current Market Value
	Location	Survey Number	Extent (Measure)	
	Sahbajpur, Bochahan, Muzaffarpur (HUF Property)	548,551,457,550	64 Katha	3200000.00
ii Non Agriculture Land				
	Land at Chandmari, Chakkar Maidan, Muz. (HUF File)	631	2 Katha	2500000.00
iii Building (Commercial & Residential)				
	Location	Survey Number	Extent (Measure)	Current Market Value
a	Co-ownwrs Building at Chhoti Saraiyaganj, Muz	329(P), 329/571 344	3288 Sq ft	5600000.00
b	Land and Building at Chakkar Maidan, Muz	582	1980 Sq ft	2500000.00
c	35% Co-owners Building at Chakkar Maidan, Muz	582 Ka, Kha	8846 Sq ft	6500000.00
d	50% Shares in Co-owners Building at Chakkar Maidan, Muzaffarpur	582	3 katha 10 dhur	4000000.00
e	25% Share in Co-owners Building at Chhata Chowk	10 & 11	2860 Sq. ft.	5650000.00
f	50% Shares in Co-owners Building at Chakkar Maidan, Muzaffarpur	582	1980 Sq.ft	2500000.00
g	Land & Building at Bhikhanpura, Patna Road, Muz	215(P) & 216(P)	6824 Sq ft.	2800000.00
h	Land and Building at Speaker Chowk, Muz. (HUF File)	79 & 80	2 katha 10 Dhur	6000000.00
i	Land and Building at Kalambagh Road, Muz. (HUF File)	322	10 Dhur	1200000.00
			Total	36750000.00

TOTAL

42450000.00

K. Suresh
7/1/2012

RAJ KUMARI SINHA
CHAKKAR MAIDAN
ANNEXURE "B"

i Agriculture Land				
	Location	Survey Number	Extent (Measure)	Current Market Value
	Land at Khalilpur, Bochahan, Muzaffarpur	156,153/531, 152,154/530,157, 145,146	11 Acre 37 Decimal	11370000.00
	Land at Sahbajpur Kaphen, Muzaffarpur	453,454	59 decimal	750000.00
			Total	12120000.00
ii Non Agriculture Land				
	Land at Bhikhanpura, Patna Road, Muz	216(P)	6824 Sq.ft	2400000.00
	Land at Lodi Chhapra, Muzaffarpur	631	2 Katha 2 Dhur	2500000.00
			Total	4900000.00
iii Building (Commercial & Residential)				
	Location	Survey Number	Extent (Measure)	Current Market Value
a	Co-ownwrs Building at Chhoti Saraiyaganj, Muzaffarpur	329(P), 329/571 344	3288 Sq ft	5600000.00
b	Land and Building at Chakkar Maidan, Muz	582	1980 Sq ft	2500000.00
c	25% Co-owners Building at Chakkar Maidan, Muzaffarpur	582 Ka, Kha	2560 Sq ft	3500000.00
d	50% Shares in Co-owners Building at Chakkar Maidan, Muzaffarpur	582	3 katha 10 dhur	4500000.00
e	50% Shares in Co-owners Building at Rasulpur Zilani, Muzaffarpur	10 & 11	2860 Sq. ft	5600000.00
g	Land & building at Speaker Chowk, Muzaffarpur	79 & 80	1 Katha 10 Dhur	3000000.00
				24700000.00
			Total	

K. K. Sinha
TOTAL
24/11/2012

41720000.00